

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

IB-1089/ND/2018

IN THE MATTER OF:

M/s. TUF Metallurgical (P) Ltd.

...PETITIONER

Vs.

M/s. Albus India Ltd.

...RESPONDENT

Section

Under Section 7 of IBC

Order delivered on 14.10.2019

Coram:01

SHRI. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor

**For the Respondent/ Corporate-debtor: Mr. Akshat Bajpai, Ms. Harshita
Dhingra, Advocate.**

ORDER

Heard the submissions made by the Resolution Professional as well as counsel for the Resolution Applicant and counsel for the Corporate-debtor. Post the matter to 22.10.2019.

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**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**

(Meenu)